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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ ITA 506/2017

PUNJ LLOYD LTD

D Appellant Through: Mr. Aditya Vohra, Adv.

versus

ADDITIONAL COMMISSIONER OF INCOME-TAX Respondent Through: Ms. Akriti Dewan, proxy counsel for Mr. Sanjay Kumar, Jr. Standing Counsel for

CORAM: HON'BLE MR. JUSTICE S. RAVINDRA BHAT HON'BLE MR. JUSTICE A. K. CHAWLA

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<u>ORDER</u> 15.02.2018

Revenue.

Learned counsel for the respondent seeks adjournment, which is not opposed.

List on 25.05.2018.

S. RAVINDRA BHAT, J

A. K. CHAWLA, J

FEBRUARY 15, 2018 kks

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